



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar.

Notification
Jammu, the 29th of January, 2018

SRO 43 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Shri, Krishan Lal, KAS, Additional Deputy Commissioner Udhampur to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his territorial jurisdiction of District Udhampur

The Government further in exercise of the powers conferred by sub-section (2) of section 10 of the said Code appoint the aforesaid Executive Magistrate as Additional District Magistrate within his territorial jurisdiction of District Udhampur and shall have all the powers of District Magistrate under the said Code.

By order of the Government of Jammu and Kashmir

Sd/-
(Abdul Majid Bhat)
Secretary to Government,

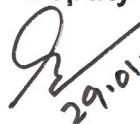
NO: LD (P) 04/Misc-1/Udhampur

Dated: 29 -01-2018.

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate, Udhampur. This is with reference to his letter No. 1847/DMU/JC/ dated 18-01-2018.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L,J& PA (w.7.s.c


(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer


29.01.2018